



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 350/1018/2017

Date of order : 1.11.2017

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

BIKASH KUMAR MISHRA
S/o Pulin Behari Mishra,
Working as Sr. Stenographer
Under Sr.DME, Kharagpur,
South Eastern Railway,
R/o Vill - Sukdevpur,
P.O. - Ganipur, P.S. - Maheshtala,
Dist. - South 24 Parganas,
Kolkata - 700141.

....APPLICANT

VERSUS

1. The Union of India,
Service through the
General Manager,
South Eastern Railway
Garden Reach,
Kolkata - 700047.
2. The Sr. Divisional Engineer (Co.)
Kharagpur,
South Eastern Railway
Kharagpur,
Dist - Paschim Medinipore,
Pin - 721301.
3. The Sr. Divisional Railway Manager (P),
South Eastern Railway,
Kharagpur,
Dist - Paschim Medinipore,
Pin - 721301
4. The Divisional Railway Manager (Engineering),
South Eastern Railway,
Kharagpur,
Dist - Paschim Medinipore,
Pin - 721301
5. The Sr. Personnel Officer,
Office of the Chief Personnel Officer
Garden Reach,
Kolkata - 700047.
6. The Senior Divisional Mechanical Engineer,
South Eastern Railway,
Kharagpur,
Dist - Paschim Medinipore,
Pin - 721301.

7. Asst. Personnel Officer - II,
 South Eastern Railway,
 Kharagpur,
 Dist- Paschim Medinipore,
 Pin - 721301.

.....RESPONDENTS

For the applicant : Mr.A.P.Deb, counsel

For the respondents : None

O R D E R (ORAL)

Ms.Manjula Das, Judicial Member

Heard Mr.A.P.Deb, Id. Counsel appearing for the applicant. None appeared for the respondents.

2. This OA has been filed by the applicant under Section 19 of the A.T. Act, 1985 being aggrieved by non - implementation of the order dated 24.1.2017 pertaining to applicant's transfer on own request and subsequent release from Kharagpur to Garden Reach in the post of Junior Stenographer with bottom seniority.

3. Since it is the categorical stand of the applicant that the respondents have not passed any order in the representation dated 25.2.2016 (Annexure A/1) despite passage of time, we deem it proper to direct the respondents to decide the same within a time frame to which Id. Counsel for the respondents raised no objection.

4. Accordingly we direct the respondent No.1 to consider and dispose of the representations dated 25.2.2016, whereby the applicant is ready to accept the bottom seniority by fulfilling all the formalities mentioned in the letter issued by the Assistant Personnel Officer, by passing a reasoned and speaking order within a period of 4 weeks from the date of receipt of this order. The decision to be taken therein shall be communicated to the applicant forthwith.

5. With the above directions the OA is disposed of at the admission stage itself. No costs.

(DR. NANDITA CHATTERJEE)
 ADMINISTRATIVE MEMBER

(MANJULA DAS)
 JUDICIAL MEMBER